

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.04.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2038 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Ankit Anilkumar Verma & Ors. Vs. Steel Cube India LLP & Ors.	Dheeraj Garg
2.	I.A. No. 2041 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles.	Raj Kamal Singh

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